

**CENTRAL ELECTRICITY REGULATORY COMMISSION (CERC)**  
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Tel No.:011-23753915 / Fax No.:011-23753920

No.1/1/2009-Reg. Affairs/CERC

Dated : 10<sup>th</sup> November, 2009

**PUBLIC NOTICE**

**SUB : Draft Regulation on Terms and Conditions for recognition and issuance of Renewable Energy Certificate (REC) for Renewable Energy Generation, 2009.**

In exercise of powers conferred under Section 66 and clause (v) of sub-section (2) of Section 178 of Electricity Act, 2003 (the Act), the Commission has made draft regulations on Terms and Conditions for recognition and issuance of Renewable Energy Certificate (REC) for Renewable Energy Generation, 2009. The draft regulations along with an explanatory memorandum are annexed to this notice and can also be downloaded.

2. Notice is hereby given under sub-section (2) of Section 178 of the Act read with Section 23 of the General Clauses Act, 1897 that comments / suggestions / objections on the draft regulations may be sent to the undersigned latest by 30<sup>th</sup> November, 2009.

3. The comments / suggestions / objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

Sd/-

**( Alok Kumar )**  
**Secretary**